## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/722/(IB)/2017

NAME OF THE PETITIONER(S) : AGARWAL COAL CORPORATION PVT LTD

NAME OF THE RESPONDENT(S)

: DHANALAKSHMI PAPER MILLS PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. N. IC MONING PCJ Jan PORTON DO 2. R. VIDHYASHANKAR J. Coursel For Regardet Cp . A R. ASHOKKUNAR J. Coursel For Regardet Cp . A

## ORDER

Representative for Applicant present. Counsel for Respondent prayed for time to make the payment. At request, matter is adjourned. Put up on 01.03.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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